(b) if so, the details of the changes proposed therein?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PRO-GRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) At present, there is no proposal to revise the existing pattern of Central assistance to the States (and simplicity to backward areas in States) in the Eighth Five Year Plan.

(b) Does not arise.

SC/ST Employees in Ministry of Personnel, Public Grievances and pensions

6851. DR. BENGALI SINGH: Will the

PRIME MINISTER be pleased to state:

 (a) the category-wise number of employees working in the Ministry of Personnel, Public Grievances and Pensions and number of SC/ST employees among them category-wise;

(b) whether the quota reserved for SC/ ST employees is complete; and

(c) if not, the action being taken to complete it?

THE PRIME MINISTER (SHRI VISH-WANATH PRATAP SINGH): (a)

Category	No. of employees		
	Total	SC	ST
1	2	3	4
Group 'A'	97	10	1
Group 'B'	277	34	1
Group 'C'	335	41	6
Group 'D'	176	32	6

(b) In respect of the posts for which appointments are made by the Ministry of Personnel, Public Grievances and Pensions, the quota of SC/ST is complete. For the posts for which the appointments are made by other cadre controlling authorities, adequate representation of SC/ST categories is ensured by the respective cadre controlling authorities.

(c) Does not arise.

[English]

Pollution in Metropolitan Cities 6852. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: SHRIMATI BASAVARAJES-WARI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state: (a) whether some metropolitan cities

(a) whether some menopolitan cities
have been increasingly affected by pollution;
(b) whether Delhi is one of them;